

Central Administrative Tribunal
Principal Bench

O.A. No. 649 of 2000

New Delhi, dated this the 20th April, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldeep Singh, Member (J)

(2)

Shri M.S. Rana,
S/o late Shri Alam Singh,
R/o A-50/3, Ganesh Singh,
Near Tilak Nagar,
New Delhi-110018.

.. Applicant

(By Advocate: Shri PTS Murthy)

Versus

1. Union of India through
the Secretary,
Ministry of Labour,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi-110001.

2. Director General of Employment & Training,
Shram Shakti Bhawan,
Rafi Marg, New Delhi.

3. Director,
Central Institute for
Research & Training, and Employment Services,
Pusa,
New Delhi-110012.

.. Respondents

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Applicant seeks a direction to Respondents
to re-promote him as U.D.C. from which he was
reverted for a period of years.

2. We have heard applicant's counsel Shri
PTS Murthy.

(2)

3. Shri Murthy states that applicant was reverted consequent Court's cases against him all of which have since been decided in his favour.

4. Shri Murthy states that applicant has submitted a representation on 29.2.2000 (Annexure 3) seeking promotion as U.D.C. from retrospective date but the respondents have not responded to the same as yet.

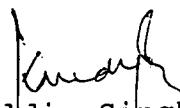
5. If these facts are correct, this O.A. is disposed of with a direction to respondents to dispose of the aforesaid representation dated 29.2.2000 in accordance with rules and instructions within three months from the date of receipt of a copy of this order.

6. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

7. The O.A. stands disposed of accordingly.

No costs.

8. Let a copy of the O.A. be sent along with this order to respondents.


(Kuldeep Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK